

NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
CAUSE LIST – Court No. 1 & 2

Hon'ble Shri Justice M.S. Nambiar
Judicial Member

Date: 01-11-2017
Time: 10.30 am

Hon'ble Shri P.S. Rao
Expert Member

Court – 1

**No Cases has been listed in Court – 1
(01-11-2017) today**

Court – 2

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No.219 of 2017 (SZ)	K.T.Girish Hassan, Karnataka Vs The Chief Secretary, Government of Karnataka, Vidhana Soudha, Bengaluru and 12 others	M/s. R.Chakkaravarthy Counsel for the Applicant	Adjourned Admission
2	Application No. 16 of 2011(SZ)	Sri. S. Joel Vs Union of India, Rep. by its Deputy Secretary to Government, Department of Shipping, New Delhi and others	Shri. M. Sathish Kumar Counsel for Applicant Mr.M.R Gokul Krishnan for R1 & R2 M/s. Anand, Abdul, Vinodh for R4 M/s. M.K.Subramanian for R5,R6 and R7 M/s. H. Yasmeen Ali for R8 & R9 M/s. R. Venkatavaradan for R10	Stayed by APEX Court
3	Application No. 02 of 2012 (SZ)	Shri. S. Joel Vs Union of India, Rep. by its Deputy Secretary to Government, Department of Shipping, New Delhi and others	Shri M. Sathish Kumar Counsel for Applicant Mr.M.R Gokul Krishnan for R2 M/s. M.K.Subramanian for R3 and R4 M/s. R. Venkatavaradan for R5	Stayed by APEX Court

4	M.A.No.158 of 2017(SZ) IN Application No.129 of 2017(SZ)	Federation of Apartments Association Bengaluru, Rep.,by its General Secretary, Mr.Shivakumar.S Bangalore Vs State of Karnataka Rep.,by the Chief Secretary to Government Vidhana Soudha, Bangalore and 4 others	M/s.Shivakumar.S Party - In – Person M/s. Devraj Ashok for R1,R2,R5 M/s. M.R.Gokul Krishnan for R3 M/s.TNC.Kaushik for R4	Objection not filed
5	Application No.87 of 2017 (SZ)	V.Sankara Subramanian, Tirunelveli District Vs The Union of India Rep.by the Secretary to Government, Ministry of Environment, Forest & Climate Change, Government of India, New Delhi	M/s.S.Muthu Vairam Counsel for Applicant M/s. Me.Saraswathy for Respondent	For hearing
6	Application No. 26 of 2013 (SZ) (THC) (WP No. 21439 of 2005 High Court of Karnataka)	Janajagrithi Samithi, Rep. by its Executive President, Balakrishna S.Shetty, Udupi Vs The Union of India, Rep. by its Secretary, MoEF, New Delhi and 4 others	M/s Clifton D' Rozario Counsel for Applicant M/s.M.Sumathy for R1 M/s.Devraj Ashok for R2 M/s T.K. Bhaskar for R3 M/s. Vijayakumar A Patil for R4 M/s. P.N. Rajeswaran for R5	For Arguments
7	Application No. 27 of 2013 (SZ) (THC) (WP No. 2180/2007 High Court of Karnataka)	CSI Saint Luke's Church, Rep. by its Pastor Robinson Barnabas, Udupi and another Vs The Union of India, Rep. by its Secretary, MoEF, New Delhi and 4 others	M/s Clifton D' Rozario Counsel for Applicant M/s. M.Sumathi for R1 M/s.Devaraj Ashok for R2 M/s. T.K. Bhaskarfor R3 M/s. Vijayakumar A Patil for R4 M/s. P.N. Rajeswaran for R5	
8	Application No. 28 of 2013 (SZ) (THC) (WP No. 11095/2007 High Court of Karnataka)	Bellibettu Alade Devasthanana, Yellur & 8 others Vs The Union of India, Rep. by its Secretary, MoEF, New Delhi and 4 others	M/s Clifton D. Rozario Counsel for Applicant M/s. M.Sumathi for R1 M/s.Devaraj Ashok for R2 M/s. T.K. Bhaskar for R3 M/s. Vijayakumar A Patil for R4 M/s. P.N. Rajeswaran for R5	

9	Appeal No. 51 of 2012 (SZ) (THC) (WP No 22933/2012 High Court of Karnataka)	Janajagriti Samiti, Through its Member, Harishchandra shetty, Nandikur, Karnataka Vs The Union of India, Rep. by its Secretary, MoEF, New Delhi and others	M/s Clifton D' Rozario Counsel for Appellant M/s. M.Sumathy for R1 M/s.Devraj Ashok for R2 M/s. T.K. Bhaskar for R3 M/s. P.N. Rajeswaran for R4	For Arguments
10	Application No.05 of 2016(SZ)	Mr.Kandasamy,Kangayam, Triupur Dist. Vs The State of Tamilnadu, Rep.by its Secretary, E&FF,Chennai and 11 others	M/s. Prabakar Counsel for Applicant M/s.M.K.Subramanian for R1,R4 M/s. E.Manoharan for R5 & R6 M/s.H.Yasmeen Ali for R2,R3 M/s.K.T.S.Sivakumar for R7 M/s.N.S.Sivaprakash for R8 & R9 M/s.N.S.Siva Prakash for R10, R11,R12	For Arguments
11	Application No. 97 of 2016 (SZ)	Mrs. Suma R Nayak, Kottara, Mangalore Vs The Ministry for forest, Ecology and Environment, Office of the Minister of Forest, Ecology and Environmen Government of Karnataka, Bangalore, Rep. by its Secretary and others	Mrs. Suma R Nayak Party in Person Mr. Devraj Ashok for R1 to R4 Mr.G.M.Syed Nurullah Sheriff for R5	For Arguments
12	Application No.195 of 2016(SZ)	Tandur Citizens Welfare Society Rep by its President, Tandur, Rangareddy District Vs Government of Telangana, Rep by its Secretary Environment and Forest Department, Hyderabad	M/s. K.R.Nishanth Counsel for Applicant M/s. H.Yasmeen Ali for R1, R6, R8 M/s.G.M.Syed Nurullah Sheriff for R2 M/s.D.S.Ekambaram for R3 M/s.T.Saikrishnan for R4 M/s.K.Muthamil Raja for R7 M/s Saritalal for R9	For Arguments

		and 12 others	M/s.Rahul Balaji for R10 & R12 M/s. T.Velumani & T.Magendiran for R11 M/s.T.Balaji for R13	
13	M.A.No.101 of 2017(SZ) IN Application No. 273 of 2016(SZ) M.A.No.127 of 2017(SZ) IN Application No. 273 of 2016(SZ) M.A.No.167 of 2017(SZ) IN Application No. 273 of 2016(SZ) Application No. 273 of 2016(SZ)	Sri.B.Harsha Vardhan Hyderabad, Telangana Vs The Union of India Rep.,by its Secretary to the Government, MoEF & CC New Delhi and 4 others The State of Telangana Rep by its Chief Secretary, Secretariat, Hyderabad and 2 others Vs The Union of India Rep.,by its Secretary to the Government, MoEF & CC New Delhi and 2 others Sri.B.Harsha Vardhan Hyderabad, Telangana Vs The Union of India Rep.,by its Secretary to the Government, MoEF & CC New Delhi and 4 others Sri. B.Harsha Vardhan Hyderabad, Telangana Vs The Union of India Rep.,by its Secretary to the Government, MoEF & CC New Delhi and 4 others	M/s.Sanjay Upadhyay Counsel for Applicant Mr.M.R.Gokul Krishnan for R1 M/s. H.Yasmeen Ali for R2, R3 M/s.R.Parthasarathy for R4 M/s. H.Yasmeen Ali Counsel for Applicant Mr.M.R.Gokul Krishnan for R1 M/s.Sanjay Upadhyay for R3 M/s.Sanjay Upadhyay Counsel for Applicant Mr.M.R.Gokul Krishnan for R1 M/s. H.Yasmeen Ali for R2, R3 M/s.R.Parthasarathy for R4 M/s.Sanjay Upadhyay Counsel for Applicant M/s.M.R.Gokul Krishnan for R1 M/s. H.Yasmeen Ali for R2, R3 M/s.R.Parthasarathy for R4	To appoint an independent committee For direction To take Appropriate Action For hearing

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Registrar